

**GOVERNMENT OF INDIA
MINISTRY OF MINES**

LOK SABHA

**UNSTARRED QUESTION NO.1294
TO BE ANSWERED ON 25.7.2016**

HINDUSTAN COPPER LIMITED

1294. SHRI FEROZE VARUN GANDHI:

Will the Minister of **MINES** be pleased to state:

- (a) whether the Hindustan Copper Limited (HCL) has been missing its physical targets for ore production and Metal-in-Concrete MT during the last three years;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective steps taken/being taken by the Government in this regard?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES, POWER,
COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)**

- (a) Yes Madam, HCL has missed the production targets during the last three years except for Ore production for the year 2015-16.
- (b) Year wise targets and achievements during last three years are given below:

| Item | 2013-14 | | 2014-15 | | 2015-16 | |
|-----------------------------|---------|--------|---------|--------|---------|--------|
| | Target | Actual | Target | Actual | Target | Actual |
| Ore production (lakh tonne) | 40.00 | 38.27 | 40.0 | 35.05 | 36.0 | 39.07 |
| Metal-in-concentrate (MT) | 35,200 | 32,276 | 35,000 | 24,878 | 34,000 | 31579 |

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Reasons for non-achievement of targets are as under:-

- (i) Targets of ore & Metal-in-Concentrate (MIC) production have been set considering the approved mine expansion plans.
- (ii) However, work of mine expansion projects could not be started as per the schedule due to delay in getting the environmental, forest and wild life clearances .
- (iii) MIC production was affected due to fall in grade of ore by 16% & 17% during the year 2014-15 & 2015-16 respectively.
- (iv) Stoppage of Surda Mines at Ghatsila, Jharkhand, for 9 months w.e.f. 08th September 2014 as per the instruction of Govt. of Jharkhand pursuant to the order of the Apex Court on operation of mines on deemed renewal.
- (v) Extreme water shortage at Khetri Copper Complex, Rajasthan during the year 2013-14 and 2014-15.
- (c) To improve the production, the Company has redesigned the Malanjkhand open pit mine in consultation with IIT, Kharagpur. Jharkhand Government has extended the Surda Mine lease pursuant to the MMDR Amendment Act 2015 and production from the mine has commenced from June'2015. The Ministry took up the matter with Ministry of Environment Forest & Climate Change and all the clearances for Malanjkhand expansion project, Unit of the Company have been obtained.
